

[*Translation*]

- (vi) Need to provide adequate financial assistance to the state Government of Rajasthan for rendering relief to victims of heavy rains in Kota, Bundi, Jhalawar and other areas of Rajasthan.

SHRI SHANTI DHARIWAL (Kota) : Mr. Deputy Speaker, Sir, in my constituency crops worth of crores of rupees have been destroyed, hundreds of people have been killed and thousands of houses have been washed away, due to heavy rains. In Kota city alone, more than 50 persons have died and more than 500 houses have been destroyed and movable property worth crores of rupees has been washed away in the floods.

Many ponds constructed in Kota at the time when it was a princely state, are in ruins due to the carelessness of the Administration and thousands of hectares of land is under 3 to 10 ft. of water. Hundreds of cattlehead have perished due to floods. Raw material worth crores of rupees has been lost in several factories. The District Administration has sought the assistance of several social organisations of Kota but that is completely inadequate. The State Government does not have the capacity to compensate even 10 or 20 per cent of the loss suffered in Kota, Bundi and Jhalawar districts.

Therefore, through you I request the Government of India, to give orders to the State Government to conduct a survey about the flood affected people of Kota, Bundi and Jhalawar Districts immediately. Central Government should provide financial help to the State Government to compensate the loss of life and property and also issue strict orders to the State Government to immediately shift flood prone colonies to other places. It should also be asked to provide financial help and loans to the poor people and to assist them in rebuilding their houses and for immediate repairs of damaged ponds, canals and roads.

[*English*]

- (vii) Need to settle the long-standing demands of Gramin Bank employees.

SHRI HANNAN MOLLAH (Ulu-beria) : Thousands of Gramin Bank employees have come to Delhi from different parts of the country to stage a *Dharna* at Boat Club today (29.7.1986) under the banner of All India Regional Rural Bank Employees Association to fulfil their long-standing demands. The demands include immediate structural change ensuring viability of Gramin bank equal pay for equal job, creation of negotiating forum, regularisation of messengers and promotion policy for officers etc.

Different study groups appointed by the government on Reserve Bank of India have highly appreciated the sincere efforts of Gramin Bank staff for the effective implementation of all Government programmes meant for rural poor. These banks are running in losses in spite of best results. They are known for service to the poor and reasons for loss are inbuilt Ethical norm of equal pay for equal job has been denied. To ensure viability and equal pay for equal job, let the structure be reorganised.

I urge upon the Government to take positive steps to fulfil their long standing demands negotiating with the representatives of All India Regional Rural Bank Employees Association and solve the problem in the interest of the rural poor.

- (viii) Need to amend the handloom reservation order to protect the silk powerloom industry and handloom industry in Karnataka.

SHRI V.S. KRISHNA IYER (Bangalore South) : The reservation of 22 items such as special sarees, dhotis and lungis with borders any other embellishments for handlooms has seriously affected the well being of nearly 75,000 powerloom operators in Bangalore district and other areas of the State which were providing employment to 15 lakh persons. Most of the exportable silk goods of Karnataka which have an excellent international demand are manufactured on powerlooms only.

Out of 30,000 silk powerlooms in the country, 23,000 are in Karnataka alone. Out of these more than 90% of powerloom units are having one to four powerlooms installed in their residential places and are working on cottage industry with the owner and their family members providing the labour force. By Handloom Reservation Order, these powerlooms are severely affected. It will result in throwing 10 lakhs of people out of jobs. Out of total export of silk, more than 38% in 1985-86 is from powerloom sector. The silk ex-fabric export will come down due to handloom reservation order resulting in loss in precious foreign exchange.

It is requested that immediate action should be taken by the Centre to amend the Handloom Reservation Order suitably so that both the silk powerloom industry and handloom industry in Karnataka will survive. This is a matter of urgent public importance affecting 15 lakh persons in Karnataka.

MR. DEPUTY SPEAKER : Now, the Minister of State in the Ministry of Parliamentary Affairs.

*(Interruptions)*

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT) : Sir, I beg to propose and with all the humility and affection at my command seek the cooperation of the House that item No. 8 "Further discussion on the situation in Punjab" may be taken up after item No. 9.

PROF. SAIFUDDIN SOZ : This is something unparliamentary. Further discussion on Punjab is a listed item.

MR. DEPUTY SPEAKER : No. No. It is not unparliamentary.

PROF. MADHU DANDAVATE : There is some sanctity about the Business, before the House for the day. According to that everybody plans his activities. In fact, she wants aberration and distortion of the Order Paper. We want to maintain its sanctity.

MR. DEPUTY SPEAKER : It is not a new thing. Many things we have discussed like that. If the House feels..

PROF. MADHU DANDAVATE : Do not do it by vote.

MR. DEPUTY SPEAKER : I am not going to put it to vote. I am just putting before the House.

*(Interruptions)*

PROF. SAIFUDDIN SOZ : You have a commitment with us.

SHRI S. JAIPAL REDDY : It will set a bad precedent.

SHRI INDRAJIT GUPTA : Sir, no reason has been given. Some valid reason must be given. What is the reason for it ?

*(Interruptions)*

MR. DEPUTY SPEAKER : Let us hear her.

SHRIMATI SHEILA DIKSHIT : Please give me the opportunity to tell you the reason. At 3 p.m. there is a meeting and the Home Minister has to attend that meeting because the meeting has been called by the Prime Minister with hon. Members of the Opposition. Therefore, we will not be able to finish this. It is already 2.25 p.m.

MR. DEPUTY SPEAKER : At 3.30 p.m. there is Business Advisory Committee meeting.

SHRIMATI SHEILA DIKSHIT : It is an important matter and therefore, I suggest that we may postpone it.

*(Interruptions)*

PROF. MADHU DANDAVATE : Mr. Deputy Speaker, there was some informal meeting with the Home Minister and some draft is being discussed. All Opposition members have said that it is not acceptable to us. They want to see whether in the meeting with the Prime